

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

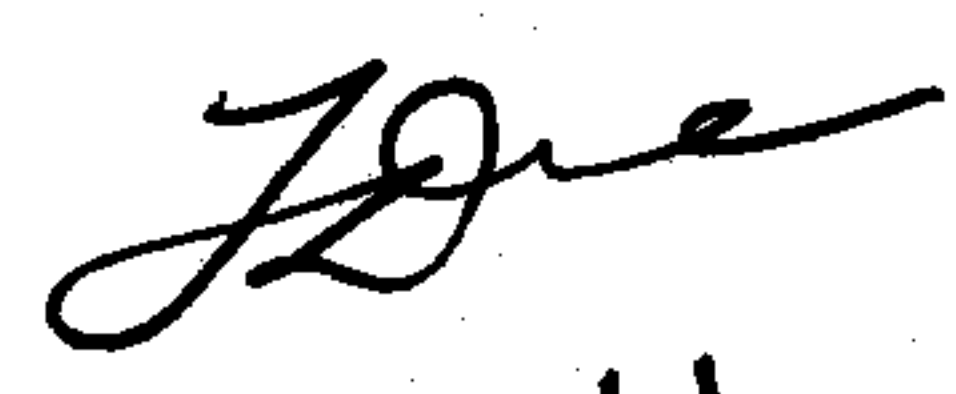
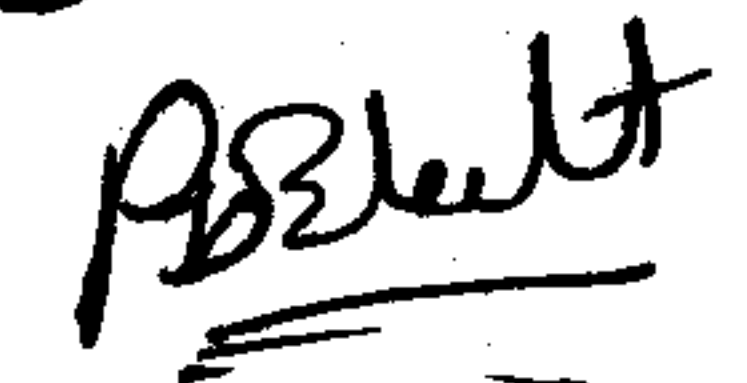
C.P. No. 1/73(4)-74/NCLT/AHM/2017

Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL**
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.10.2017**

Name of the Company: Meena Subhash Kulkarni & Ors.
V/s.
Neesa Agritech & Food Ltd. & Ors.

Section of the Companies Act: Section 73(4) & 74 of the Companies Act, 2013


S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Jaimin R. Dave	Advocate	Petitioner	
2.	Ravish Bhatt	Adv.	Respondent	


ORDER

Learned Advocate Mr. Jaimin Dave present for Petitioner. Learned Advocate Mr. Ravish Bhatt present for Respondent No.1.

Heard arguments of Learned Counsel for Petitioner and Learned Counsel for Respondent no. 1.

Order reserved.


MANORAMA KUMARI
MEMBER JUDICIAL


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 25th day of October, 2017.